

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(27)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/117/2016
NAME OF THE PETITIONER(S) : M/s Comfort Intech Limited & 3 others
NAME OF THE RESPONDENT(S) : M/s Ravi Kumar Distilleries Limited & 12 others
UNDER SECTION : 397/398, 235(2) and 237(b)

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	L KAMAL AAKAND	FCA - Mr. Responder	Kamal A.
2.	A.M. Sridharan	Counsel for petitioner	Sridharan

ORDER

Counsel for Petitioner present and completed the final arguments. Matter is posted for the arguments of the Respondent. Pup on 26.02.2018 at 10.30 A.M.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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